

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**STARRED QUESTION NO. 261 (H)**  
**TO BE ANSWERED ON 31<sup>st</sup> DECEMBER, 2018**

**IMPORTS MADE BY MMTC/MTC**

\*261(H). SHRIMATI RAMA DEVI:  
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether MMTC/MTC has imported or is importing explosives, weapons, defence equipment and nuclear waste through the Mundra Port;
- (b) if so, the reaction of the Government in this regard;
- (c) whether the Government has taken any action in view of hazardous impact of the said imports; and
- (d) if not, the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग मंत्री ( श्री सुरेश प्रभु )

THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI SURESH PRABHU)

a) to d): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA  
STARRED QUESTION NO. 261(H) FOR ANSWER ON 31<sup>st</sup> DECEMBER,2018  
REGARDING "IMPORTS MADE BY MMTC/MTC".**

(a): MMTC Limited has not imported/importing explosives, weapons, defence equipment and nuclear waste through the Mundra Port.

(b) to (d): Does not arise.

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